

TO BE PUBLISHED IN PART II SECTION 3(1) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

New Delhi, the 12th June, 1985.

NOTIFICATION
INCOME-TAX

No. 6264 (F.No.203/94/85-ITA-II) : It is hereby notified for general information that the approval granted to National Dairy Development Board, and under section 35(1)(ii) of the Income-tax Act, 1961 vide Ministry of Finance (Department of Revenue and Banking) (Revenue Wing), New Delhi Notification No.1739 (F.No.203/11/77-ITA.II) dated 30.4.1977 read with Ministry of Finance (Department of Revenue) Notification No.1910 dated 29.7.1977 is hereby restricted upto 31.3.1986.



(Girish Dave)

Under Secretary to the Government of India

Banola